

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

90/14(1)/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.05.2018**

NAME OF THE COMPANY: M/s ITL Infotech Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Narul Kumar, PCS

ORDER

Notice to the ROC returnable on 10th July, 2018. Publication also be effected in the daily newspapers Business Standard (Hindi & English edition) having circulation in Delhi.

— S d —

**(Deepa Krishna)
Member (T)**

— S d —

**(Ina Malhotra)
Member (J)**